

introduction of improved agriculture technology on about 10,000 ha. Expanding the area under rabi crops to about 21,000 ha. from the current 6,000 ha. and improving the rabi yields through better agronomic practices.

- (c) *Brackish water prawn and fish culture*: developing two brackish water fish farms for prawn and fish culture by landless part-time fishermen. Providing technical supervision and guidance to these fishermen; establishing chilling plants and ice plants for proper storage of harvested prawns and fish; providing credit and marketing facilities.
- (d) *Social forestry*: strip planting on embankments, roadsides and canal banks with fast growing species. Planting mangroves on an experimental basis to evaluate the technical, management and distribution aspects of social forestry development in the area.
- (e) *Physical infrastructure*: construction of brickpaved access roads, culverts and river-bridges at selected locations. Construction of 10 large and 20 small landing facilities for river craft. Provision of storage facilities for multi-purpose cooperative societies.
- (f) Providing funds through the ARDC for expanding credit for the purchase of irrigation pumps, construction of fish farms, cooperative storages, excavation/re-excavation on village tanks etc.

#### Promotion of SC and ST in NCERT

7520. SHRI HARI KRISHNA SHASTRI: Will the Minister of EDUCATION be pleased to state:

(a) whether *ad hoc* promotions given to Scheduled Castes/Scheduled

Tribes candidates in some cases in NCERT have been continuing for two years and they have not been regularised so far;

(b) whether it is also a fact that due to this, the promotion of other eligible and deserving officials has been affected adversely; and

(c) if so, what steps have been taken to mitigate their grievances?

THE MINISTER OF EDUCATION & HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND): (a) According to information furnished by NCERT, there have been no such cases.

(b) & (c). Do not arise.

#### Selection Grade for Junior Engineers, Superintending Engineers and Chief Engineers in C.P.W.D.

7521. SHRI SUBHASH CHANDRA YADAV:

ACHARYA BHAGWAN DEV:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that there is Selection Grade for Junior Engineers, Superintending Engineers and Chief Engineers in CPWD and not for the rank of Assistant Engineers and Executive Engineers;

(b) if so, the reasons therefor;

(c) the criteria for providing Selection Grade for the first three categories which could not be made applicable to the other two categories; and

(d) whether there is provision in the rules, by which selection grade is to be automatically provided to all categories to avoid stagnation and frustration amongst the different services, if so, the reasons why this has not been implemented for these two categories till today?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) It is a fact that there is selection grade for Junior Engineers and Superintending Engineers in C.P.W.D. However, there is no selection grade for Chief Engineers, Assistant Engineers and Executive Engineers.

(b) Selection Grade for Junior Engineers has been granted in accordance with the existing Government instructions.

Regarding Selection Grade for Superintending Engineers, provision exists in the 3rd Pay Commission's recommendations.

(c) According to Government instructions, Group 'C' and 'D' (Junior Engineers belong to Group 'C') posts are eligible for consideration for the grant of selection grade if there is direct recruitment to the extent of not less than 75 per cent in the grade. For other categories, which do not satisfy the criterion of 75 per cent direct recruitment, selection grade is considered if acute stagnation is established in the ordinary grade.

(d) The answer is in the negative.

#### Posting of Officers of P. and T. Department in Delhi

7522. SHRI SARUP SINGH HIRYANAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any criteria for the posting of Class II and Class I Officers of the P&T Department in Delhi and whether there is any limit for posting at one station;

(b) how many officers are working in Delhi continuously for the last 7-8 years;

(c) whether it is a fact that a large number of P&T officers are making request every year for posting in Delhi; and

(d) if so, whether Government are considering their request after trans-

ferring the officers who are working in Delhi continuously for the last so many years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) to (d). The required information is being collected and will be laid on the Table of the House as early as possible.

#### Opening of C.P.W.D. Office in Kerala

7523. SHRI A. NEELALOHITHASAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government are aware that a lot of works under the Central Public Works Department is going on in Kerala and the opening a superintending engineer office in Kerala is an utmost necessity for the direct supervision and speedy conclusion of those works;

(b) if so, steps taken by the Central Government to open a CPWD office of the Superintendent Engineer in Kerala; and

(c) whether the Government of India has received any representation to open an office of the Superintendent Engineer at Trivandrum?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) It is correct that works are being executed in Kerala under C.P.W.D. For execution of Civil Engineering works, one Division with four Sub-Divisions and three Sub-Divisions under another Division are stationed in Kerala. For carrying out Electrical works, two Sub-Divisions are stationed in Kerala. The opening of a Circle Office, whether for Civil works or for Electrical Works is considered when it has to supervise works executed by four Divisions.

(b) In view of reply to (a) above, question does not arise at present.

(c) The answer is in the affirmative.